

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 269 of 2011 in
DFR No. 1137 of 2011**

Dated: 8th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Kumaon Garhwal Chamber of Commerce ...Appellant (s)

Versus

**Uttarakhand State Electricity
Regulatory Commission & Anr.Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.L. Lahoty
Mr. Paboon K. Sharma**

Counsel for the Respondent(s) : None.

ORDER

Learned counsel for the appellant seeks some more time to serve the notice upon the State Commission. Accordingly, time is given.

Post the matter on **15th December, 2011.**

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt/ks